

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 210
277/252/ND/2020**

IN THE MATTER OF:

M/s. Third Eye Harkhabar Pvt. Ltd.

...PETITIONER

Vs.

M/s. ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 07.10.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

**:Dr. Maurya Vijay Chandra, Adv.
with Cs Ms. Sucheta Gupta.**

For the Respondent

:

For the Income Tax Department

**:Ms. Vibhooti Malhotra, Mr.
Shailender Singh, Adv.**

ORDER

Heard the submissions made by the counsel for appellants. AROC Mr. Alok Pandey has appeared and prayed for some time to file reply. The standing counsel for Income Tax Department has also appeared and prayed for some time to file reply. Therefore, at the request of counsels, ten days time has been granted both to the AROC and Income Tax Department to file their reports.

Post the matter to 23.10.2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)